

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Miscellaneous Application No. 60/1450/2017 in
ORIGINAL APPLICATION NO. 060/00450/2016**

Chandigarh, this the 7th day of February, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Amrendra Kumar Amar, Age 42, S/o Sh. Bindershwari Thakur, presently working as Senior Social Security Assistant (SSSA) Employees□ Provident Fund Organization, Regional Office, Bhabishya Nidhi Bhawan, Sham Nagar, Ludhiana-141001.

....APPLICANT

(By Advocate: Mr. Nitin Kant Setia,)

VERSUS

- 1 Union of India through its Secretary, Ministry of Labour, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.
2. Central Provident Fund Commissioner, Bhabishya Nidhi Bhawan, 14, Bhikaji Kama Place, New Delhi-110066.
3. The Additional Centre P.F. Commissioner (Pb. & H.P.) Zonal Office, Bhabishya Nidhi Bhawan, SCO4-7, Sector 17-D, Chandigarh.
4. The Regional P.F. Commissioner, Regional Office, Bhabishya Nidhi Bhawan, Sham Nagar, Ludhiana-141001.

....RESPONDENTS

(By Advocate: Shri Aseem Rai)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

Shri Aseem Rai, learned counsel appearing on behalf of respondents states that he has received a communication from the respondent department that the applicant's request for transfer on deputation basis has been accepted by posting him as Assistant at

Calcutta. Therefore, he submits that the instant M.A. No. 060/01450/2017 seeking restoration of O.A. NO. 060/00450/2016 to its original number has been rendered infructuous and may be disposed of as such.

2. Learned counsel for the applicant seeks permission to withdraw the instant M.A. at this stage.
3. Therefore, M.A. is dismissed as withdrawn, as prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 07.02.2018

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